



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 1144/2021

This the 24th day of June, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Kuldeep, aged about 28 years,
S/o Shri Tejpal Singh,
R/o C-3/19, Dayalpur,
Delhi – 110094.

... Applicant

(By Advocate : Mr. L. K. Singh)

Versus

1. Delhi Subordinate Services Selection Board,
Govt. of NCT of Delhi,
Through its Secretary,
FC-18, Institutional Area,
Karkardooma, Delhi – 110092.
2. Planning Department,
Govt. of NCT of Delhi,
Through its Principal Secretary,
Level-6, B-Wing, Delhi Secretariat,
New Delhi – 110002.

... Respondents

(By Advocate : Ms. Esha Mazumdar)

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman :

The subject matter of this OA is the challenge to the rejection notice dated 28.01.2021 issued by the Delhi Subordinate Services Selection Board (DSSSB). The applicant contends that he applied for the post of Statistical Assistant (SA) in response to the advertisement



No. 04/17 issued in the year, 2017. It was mentioned that the Post Graduate (PG) Degree held by the applicant does not find place in the list of essential qualifications mentioned in the notification.

2. Today, we heard Mr. L. K. Singh, learned counsel for the applicant and Ms. Esha Mazumdar, learned counsel for the respondents, at the stage of admission, through video conferencing.

3. The question, as to whether, the PG Degree of MBA held by the candidate would meet the requirements notified in the advertisement was dealt with by the Tribunal in OA No. 678/2021. Through an order dated 26.03.2021, we dismissed the OA by taking the view that the MBA does not figure anywhere as the essential qualification.

4. Following the same, we dismiss the present OA. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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